

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PRAVEER CONSTRUCTIONS PVT LTD

1.	NAME OF CORPORATE DEBTOR	PRAVEER CONSTRUCTIONS PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	23-09-1999
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES (DELHI)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45201DL1999PTC101672
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	413, 4 TH FLOOR, NAURANG HOUSE BUILDING, KASTURBA GANDHI MARG, NEW DELHI- 110001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	26-08-2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	27-09-2019
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL APPOINTED AS LIQUIDATOR	ALOK KAUSHIK REGN NO : IBBI/IPA-002/IP-N00253/2017-18/10767
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	G-105, SAI BABA APARTMENTS, ROHINI SECTOR – 9, DELHI-110085 EMAIL : alok_kaush@yahoo.com
10.	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	G-105, SAI BABA APARTMENTS, ROHINI SECTOR – 9, DELHI-110085 EMAIL : liquidator.pcpl@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	27-10-2019

Notice is hereby given that the Hon'ble National Company Law Tribunal (Principal Bench, New Delhi) has ordered the commencement of liquidation of Praveer Constructions Pvt Ltd on 27-09-2019 under Section 33 of the Code. The order has been uploaded on the website on 29-09-2019.

The stakeholders of Praveer Constructions Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 27-10-2019 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of the Liquidator: Alok Kaushik

Regn No. of the Liquidator : IBBI/IPA-002/IP-N00253/2017-18/10767

Signature of the Liquidator

Date : 30-09-2019

Place : Delhi

